

National Company Law Tribunal

Allahabad Bench

CP NO. 93/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Roorkee Agro Tech Pvt.

SECTION OF THE COMPANIES ACT:

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

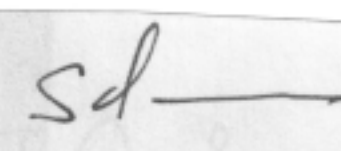
CP No. 93/ALD/2017

Sri Ankit Kumar Singh, PCS mentioned the case, hence the case is taken out of turn . The learned Counsel points out that due to some inadvertence, the hearing date was fixed as 28th Feb.2018, which is not convenient to counsel for counsel of both the parties.

In view of this, he files a memo to this effect by serving upon a copy to the learned CGSC to fix the hearing date on 26th Feb. 2018. Hence the memo is allowed and the case stands adjourned to 26th Feb.2018.

Date: 2/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)